

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO – 2794**  
ANSWERED ON – 19/12/2024

**VIOLENCE AGAINST HINDUS IN BANGLADESH**

2794. SMT. PRIYANKA CHATURVEDI

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the measures taken by Government to address the ongoing violence against Hindu minorities in Bangladesh;
- (b) whether any rescue and support operations have been planned for Hindus being targeted in Bangladesh;
- (c) whether Government is supporting operations to permit smooth entry of Hindu priests with legitimate documents, who have been denied entry into India by Bangladeshi authorities; and
- (d) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to d) Government have seen several reports of incidents of violence against Hindus and other minorities, their homes and business establishments and of attacks on temples/ religious places across Bangladesh. Government have taken a serious note of these incidents and shared its concerns with the Government of Bangladesh. So far, Government of Bangladesh has reportedly arrested 70 people and 88 cases have been filed in connection with violence involving minorities.

The primary responsibility for the protection of life and liberty of all citizens of Bangladesh, including minorities, rests with the Government of Bangladesh. India's expectation is that the Government of Bangladesh will take all necessary measures to ensure safety and welfare of Hindus and other minorities. The same has also been reiterated during the visit of Foreign Secretary to Bangladesh on 9 December 2024. The High Commission of India in Dhaka continues to monitor the situation related to the minorities in Bangladesh closely.

Concerns regarding the travel of bonafide visa holders to India have been conveyed to the concerned Bangladesh authorities.

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